

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 567/2010

STATE OF HARYANA

Appellant(s)

VERSUS

SUNDER PAL AND ORS. & ORS.

Respondent(s)

Date : 10-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Dr. Monika Gusain, AOR  
Ms. Manpreet Kaur Bhalla, Adv.

For Respondent(s)

Mr. R. C. Kaushik, AOR  
Ms. Kamakshi S. Mehlwal, AOR  
Mr. Daya Krishan Sharma, AOR  
Ms. Nidhi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice is complete. Four weeks time is given to the Id. Counsel for the parties to file the additional documents, if any. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR  
Registrar

PS